

ITEM NO.5

REGISTRAR COURT

SECTION III-A

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Civil Appeal No(s). 6343/2021

STATE OF U.P. & ORS.

Appellant(s)

VERSUS

DR. ANAND PRATAP SINGH & ORS.

Respondent(s)

Date : 05-05-2025 This appeal was called on for hearing today.

For Appellant(s) :

Mr. Samar Vijay Singh, AOR  
Ms. Sabarni Som, Adv.  
Mr. Fateh Singh, Adv.  
Mr. Aman Dev Sharma, Adv.  
Mr. Vaibhav Vikram Singh, Adv.

For Respondent(s) :

Mr. Nishit Agrawal, AOR  
Ms. Kanishka Mittal, Adv.  
Mr. Sankalp Suman, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

Respondent nos. 1, 2, 5, 7 to 9, 11 to 13, 17 to 20, 23, 26  
to 32, 35 and 36 are duly represented.

Common applications regarding substitution of legal  
representatives of deceased respondent nos. 3, 22 and 34 stand  
dismissed vide Hon'ble Judge in Chambers order dated 20.12.2024

Service is complete on respondent nos. 14, 16, 21, 24, 25  
and 33 but none has entered appearance.

Contd...

Ld. Counsel for the appellant has filed common applications for substitution of the legal representatives of deceased respondent nos. 4, 6, 10 and 15 alongwith other supporting applications but the same are defective. Ld. Counsel has filed a letter regarding the defects informing that the defects have been removed and applications are registered and be processed further.

All the applications be listed before the Hon'ble Judge in Chambers for further directions.

SUJATA SINGH  
Registrar

HJ